

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

-----  
**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
-----

Application No : CA(CAA)/19(CHE)/2024  
Petition No :  
Name of Petitioner :  
& : Metro Digital Networks (hyderabad) Pvt Ltd and Others  
Name of Respondent :  
Section : Sec 230-232 of CA, 2013  
-----

**ORDER**

Present: Mr. Pawan Jhabakh, Ld. Counsel for Applicant.

Additional synopsis filed by the Applicant.

List the application for arguments on **08.05.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**